

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

**Third Phase Induction Course for the newly appointed Civil Judges Class - II from 2019 Batch (Group 2) through online and other modes of telecommunication**

**(24.08.2020 to 18.09.2020)**

**(First Week – 24.08.2020 to 28.08.2020)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 11:45 am</b>	<b>SESSION – II 12:15 pm to 1:30 pm</b>	<b>EXERCISES</b>	<b>TO BE SUBMITTED</b>
24.08.2020 (Monday)	Inauguration of the Course & Feedback from field training (Third Phase) for identifying issues and need assessment By: <b>Director, MPSJA</b>	Feedback from field training for identifying issues and need assessment  By: <b>Officers of the Academy</b>	Ex.1-A: Order-sheet writing for grant of remand in Police custody.	On 24.08.2020 till 5:00 pm
			Ex.1-B: Order-sheet writing of bail. Ex.2: Framing of charge (2 Exercises)	
25.08.2020 (Tuesday)	Discussion on – Key issues relating to Remand and Bail in the light of Ex.1 (Contd.)  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Discussion on – Key issues relating to Remand and Bail in the light of Ex.1  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Ex.3: Order writing – Interim custody of seized vehicle and other property subject to speedy and natural decay Ex.4: Framing of issues (2 Exercises)	On 26.08.2020 till 10:00 am
26.08.2020 (Wednesday)	Discussion on – Framing of charges, discharge and alteration of charges in the light of Ex.2  By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>	Suits for Declaration: Sec. 9 CPC & Sec. 34 Specific Relief Act, 1963  By: <b>Director, MPSJA</b>	Ex.5: Order writing – Temporary Injunction Ex.6: Order writing – Amendment in Pleading	On 27.08.2020 till 10:00 am
27.08.2020 (Thursday)	Discussion on – Interim custody of property under Section 451/457 CrPC and other Special Acts in the light of Ex.3  By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>	Discussion on – Framing of issues in the light of Ex.4  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Ex.7: Order writing – Order 22 Rule 3 CPC Ex.8: Order writing – Order 1 Rule 10 CPC	On 28.08.2020 till 10:00 am
28.08.2020 (Friday)	Discussion on – Law relating to temporary injunction under Order 39 Rules 1 & 2 in the light of Ex.5  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Discussion on – Key issues relating to amendment in pleading in the light of Ex. 6  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Ex.9: Judgment writing Criminal  Ex.10: Judgment writing Civil	On 31.08.2020 till 10:00 am

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**DIRECTOR**

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**(24.08.2020 to 18.09.2020)**

**(Second Week – 31.08.2020 to 04.09.2020)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 11:45 am</b>	<b>SESSION – II 12:15 pm to 1:30 pm</b>	<b>EXERCISES</b>	<b>TO BE SUBMITTED</b>
31.08.2020 (Monday)	Discussion on – Key issues relating to order 1 and order 22 CPC in the light of Ex.7 & 8  By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>	Discussion on – Key issues relating to M.P. Land Revenue Code,1959  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Ex.11: Rejection and Return of plaint (O.7 R.10 & 11)	On 01.09.2020 till 10:00 am
01.09.2020 (Tuesday)	Discussion on – Recording of evidence in criminal cases and Recording of statement under Sec.164 CrPC  By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>	Discussion on – Exercise No.9 (Criminal Judgment)  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Ex.12: Order writing – Sec.125 CrPC	On 02.09.2020 till 10:00 am
02.09.2020 (Wednesday)	Discussion on – Exercise No.10 (Civil Judgment)  By: <b>Director, MPSJA</b>	Discussion on – Recording of evidence in civil cases  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Ex.13: Order writing – Order 26 Rule 9 CPC Ex.14: Order writing – Order 7 Rule 14 CPC	On 03.09.2020 till 10:00 am
03.09.2020 (Thursday)	Discussion on – Key issues relating to Sec.125 CrPC in the light of Ex.12  By: <b>Smt. Anu Singh, O.S.D.-II, MPSJA</b>	Discussion on – Key issues relating to Rejection and Return of plaint in the light of Ex.11  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Ex.15: Order writing – Temporary Injunction	On 04.09.2020 till 10:00 am
04.09.2020 (Friday)	Discussion on – Key issues relating to Order 26 rule 9, Order 7 rule 14 and Order 8 rule 1 CPC in the light of Ex.13 & 14  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Interactive Session based on queries sent by participants (Civil Law)  By: <b>Director, MPSJA</b>	Ex.16: Civil Judgment	On 05.09.2020 till 04:00 pm
05.09.2020 (Saturday)	<b>04:30 pm onwards</b>			
	Attitude and aptitude of a Judge By: <b>Hon'ble Shri Justice Anand Pathak, Judge, High Court of M.P., Bench Gwalior</b>			

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**Third Phase Induction Course for the newly appointed Civil Judges Class - II from 2019 Batch (Group 2) through online and other modes of telecommunication  
(24.08.2020 to 18.09.2020)**

(Third Week – 07.09.2020 to 11.09.2020)

DATE/ DAY	SESSION – I 10:30 am to 11:45 am	SESSION – II 12:15 pm to 1:30 pm	EXERCISES	TO BE SUBMITTED
07.09.2020 (Monday)	Discussion on – Key issues relating to Negotiable Instruments Act, 1881  (Contd.) By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Discussion on – Key issues relating to Negotiable Instruments Act, 1881  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Ex.17: Order writing – Committal of Criminal Case  Ex.18: Order writing – Compounding in Criminal Case	On 08.09.2020 till 10:00 am
08.09.2020 (Tuesday)	Discussion on – Law relating to Temporary Injunction under Order 39 Rules 1 & 2 in the light of Ex.15 By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Discussion on – Law relating to Breach of Injunction under Order 39 Rules 2-A  By: <b>Director, MPSJA</b>	Ex.19: Order sheet writing – Compromise in Civil Suit  Ex.20: Order sheet writing – Withdrawal of Civil Suit	On 09.09.2020 till 10:00 am
09.09.2020 (Wednesday)	Discussion on – Exercise No.16 (Civil Judgment) By: <b>Shri T. S. Ajmani, O.S.D-I., MPSJA</b>	Discussion on – Law relating to Succession among Hindus By: <b>Director, MPSJA</b>	Ex.21: Court Fees Act and Suit Valuation Act	On 10.09.2020 till 10:00 am
10.09.2020 (Thursday)	Discussion on – Committal of Criminal Case and Compounding in Criminal Case in the light of Exercise Nos.17 & 18 By: <b>Smt. Anu Singh, O.S.D.-II, MPSJA</b>	Discussion on – Compromise in Civil Suit and Withdrawal of Civil Suit in the light of Exercise Nos.19 & 20 By: <b>Shri Priyadarshan Sharma, Registrar (Admn.)</b>	Ex.22: Order writing in Domestic Violence Case	On 11.09.2020 till 10:00 am
11.09.2020 (Friday)	Discussion on – Wild Life Protection Act, 1972 and Indian Forest Act, 1927 – Offenses and Trial By: <b>Shri T. S. Ajmani, O.S.D-I., MPSJA</b>	Discussion on – Court Fees Act and Suit Valuation Act in the light of Ex.21 By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Ex.23: Criminal Judgment Ex.24: Order sheet writing – Forfeiture of Bonds under Sec. 446 CrPC	On 14.09.2020 till 10:00 am
12.09.2020 (Saturday)	<b>9:00 am onwards</b>			
	Judicial Ethics, Norms and Behavior By: <b>Hon'ble Shri Justice Sheel Nagu, High Court of M.P., Bench Gwalior</b>			

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**(24.08.2020 to 18.09.2020)**

**(Fourth Week – 14.09.2020 to 18.09.2020)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 11:45 am</b>	<b>SESSION – II 12:15 pm to 1:30 pm</b>	<b>EXERCISES</b>	<b>TO BE SUBMITTED</b>
14.09.2020 (Monday)	Discussion on – Key issues relating to Protection from Domestic Violence Case in the light of Ex.22  By: <b>Smt. Anu Singh, O.S.D.-II, MPSJA</b>	Discussion on – Key issues relating to M.P. Govansh Vadh Pratishedh Adhnyam, 2004 and Prevention of Cruelty to Animals Act, 1960  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Ex.25: Order writing – Appointment of Receivers under Order 40 CPC	On 15.09.2020 till 10:00 am
15.09.2020 (Tuesday)	Discussion on – Exercise No.23 (Criminal Judgment)  By: <b>Shri T. S. Ajmani, O.S.D.-I., MPSJA</b>	Discussion on – Execution Proceedings, Objections, Different Modes of Execution and Allied Issues  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Mock Trial (2:00 pm onwards)	
16.09.2020 (Wednesday)	<b>10:30 am to 11:15 am</b>	<b>11:20 am to 12:00 pm</b>	<b>12:15 pm onwards</b>	
	Discussion on – Key issues relating to Forfeiture of Bonds under Sec.446 CrPC in the light of Exercise No.24  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Discussion on – Key issues relating to Appointment of Receivers under Order 40 CPC in the light of Exercise No.25  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Interactive Session based on queries sent by participants (Criminal Law)  By: <b>Director, MPSJA</b>	
17.09.2020 (Thursday)	<i><b>Holiday on account of Sarv Pitra Moksha Amavasya</b></i>			
18.09.2020 (Friday)	Discussion on – Court Management, Board Management and Time Management (Do's & Don'ts)  By: <b>Director, MPSJA</b>	<b>Joint Valedictory Session for Group 1 &amp; Group 2</b>		

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